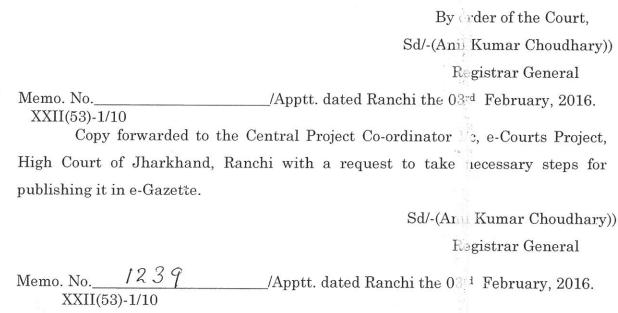
HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION THE 03rd February, 2016

No.2./.../A: Consequent upon promotion of Sri Nikesh Kumar Sinha, District & Additional Sessions Judge, Jamshedpur, to the rank of Principal District Judge, subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Court's Notification No. 23/A dated 03rd February, 2016 the services of Sri Sinha are placed at the disposal of Hon'ble the Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.



Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, In-charge P.As' Section, All the Section Officers, Stamp Reporter, Oath CommissionerHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi / Principal District & Sessions Judge Jamshedpur and Sri Nikesh Kumar Sinha, District & Additional Sessions Judge, Jamshedpur, for information and needful.

Registrar General